

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

CP No.438/2017
In OA No.4482/2013

This the 24th day of August, 2017

**Hon'ble Shri Justice Permod Kohli, Chairman
Hon'ble Shri K N Shrivastava, Member(A)**

Ravi Kant Jain, S/o S.P. Jain
R/o Additional Transport Commissioner
Motimahal, Gwalior(MP).Applicant
(By Advocate: Shri Sanjiv Joshi)

Versus

Shri B.P. Sharma
Secretary, Department of Personnel & Training
North Block, New Delhi.Respondent

(By Advocate: Shri Rajinder Nischal)

Order (Oral)

Justice Permod Kohli

Shri Rajinder Nischal, learned counsel appearing for the respondents has informed the court that the Order passed by the Hon'ble Delhi High Court in writ petition upholding the order of this Tribunal, has been stayed by the Hon'ble Supreme Court.

2. In this view of the matter, the present Contempt Proceedings are hereby dropped at this stage.

**(K N Shrivastava)
Member(A)**

**(Justice Permod Kohli)
Chairman**

/vb/